

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**  
**UNSTARRED QUESTION NO.3907**  
TO BE ANSWERED ON 17<sup>th</sup> JULY, 2019

**CORRUPTION IN TRAINER AIRCRAFT DEAL**

3907. SHRI A. RAJA:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the CBI has registered a corruption case against IAF officials and unnamed officials of MoD an arm dealer and Sanjay Bhandari in connection with the alleged corruption in the deal of 75 pilatus basic trainer aircraft for the Indian Air Force in 2009;
- (b) if so, the details thereof;
- (c) whether the contract for the same has been cancelled by IAF and fresh EOIs issued for purchase of further trainer aircraft; and
- (d) if so, the details thereof?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(SHRI SHRIPAD NAIK)

(श्री श्रीपाद नाईक)

(a) & (b): Yes, Sir. CBI has registered a case RC 2172019A0003-CBI/ACU-V/AC-II, New Delhi on 19.06.2019.

(c) & (d): All supplies under the contract have already been completed in October, 2015 and the trainer aircraft are being used for pilot training by IAF.

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